

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF PRABHUDARSHAN DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Prabhudarshan Developers Private Limited
2.	Date of incorporation of corporate debtor	12/09/2008
3.	Authority under which corporate debtor is incorporated	Ministry of Corporate Affairs, ROC, Kolkata
4.	Corporate Identity No. of Corporate Debtor	U45400WB2008PTC129290
5.	Address of the registered office of Corporate Debtor	13/2B, Narendra Nath Ghosh Lane Kolkata 700040
6.	Insolvency commencement date in respect of corporate debtor	05/02/2020 (as per the Order dated 05.02.2020 in reference to the CP. (IB) No. 1826/KB/2019)
7.	Estimated date of closure of insolvency resolution process	03/08/2020 (180 days from the date of Commencement of Resolution Process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Arun Kumar Khandelia IBBI/ IPA-002/IP-N00514/2017-2018/11592
9.	Address and e-mail of the interim resolution professional, as registered with the Board	'Shantiniketan', 8 Camac Street, 8 th Floor, Suite, #807, Kolkata- 700017 Email: arun@cskarun.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	'Shantiniketan', 8 Camac Street, 8 th Floor, Suite, #807, Kolkata- 700017 Email: cirp.prabhudarshandevlopers@gmail.com
11.	Last date for submission of claims	19 th February, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home buyers and others (if any)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Rajesh Kejriwal Insolvency Professional IBBI/ IPA-001/IP-P00431/2017-18/10754 2. Mr. Manoj Garodia Insolvency Professional IBBI/ IPA-001/IP-P-01649/2019 -20/12534 3. Mr. Yogendra Mehta Insolvency Professional IBBI/ IPA-001/IP-P01839/2019-20/12885
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web Link: https://ibbi.gov.in/downloadform.html https://ibbi.gov.in/ips-register/registered-ips Physical Address: NA

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of a Corporate Insolvency Resolution Process of the **Prabhudarshan Developers Private Limited**. The said order was pronounced on 05th February, 2020 but was made available to the website of the National Company Law Tribunal, Kolkata Bench on 10th February, 2020.

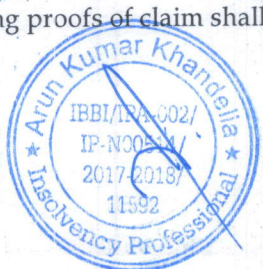
The creditors of **Prabhudarshan Developers Private Limited**, are hereby called upon to submit their claims with proof on or before 19th February, 2020 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A Financial Creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the Home buyers and others, if any, in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Kolkata
Date: 12.02.2020




Arun Kumar Khandelia
Interim Resolution Professional
Reg. No. : IBBI/ IPA-002/IP-N00514/2017-2018/11592